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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

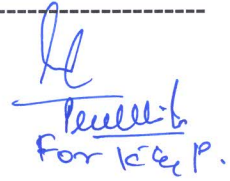


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20/2016
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others
UNDER SECTION : 397/398

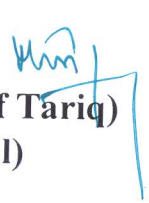
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	KING & PARTRIDGE	COUNSEL FOR 6 th RESPONDENT.	
2.	Sushma Harini A for M/s. V. Ramachandran Advocates	counsel for Petitioner	
3.	R. SANKARANARAYANAN	Counsel for R1 to R5	

ORDER

Counsel for the petitioner present. Counsel for R1 to R5 present. Counsel for R6 is also present. The LR's of R2 are already on record. The counsel for respondents have no objections. Counsel for R6 is directed to file counter by serving a copy to the other side. Put up on **16.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)